

Human rights abuse complaints

668. SHRI G.N. RATANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of human rights abuse complaints year-wise against paramilitary forces and J & K Police, received during the last three years from J & K;

(b) the number of requests received from various prosecuting agencies and individuals and/or NGOs for permission to prosecute police and security forces personnel (year-wise) for the last three years; and

(c) the number of permission for prosecution granted in such cases (year-wise) during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Total number of human rights abuse complaints received against paramilitary forces and J&K Police during the last three years are given below:

Year	No. of complaints received
2007	14
2008	13
2009	11

(b) Total number of requests received from various prosecuting agencies and individuals and/or NGOs for permission to prosecute police and security forces personnel (year-wise) during the last three years are given below:

Year	No. of requests received
2007	11
2008	Nil
2009	06

(c) The number of permission for prosecution granted (year-wise) during the last three years are as under:

Year	No. of permission granted
2007	Nil
2008	Nil
2009	03

Fencing on Bangladesh and Pakistan border

†669. SHRI BRIJLAL KHABRI: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether it is a fact that the fencing work on country's border particularly on Bangladesh and Pakistan border has been going on for a long time;
- (b) if so, the details thereof;
- (c) the length of country's border in terms of kilometers that has been fenced so far;
- (d) the amount spent on fencing work; and
- (e) the time by when fencing work on the border is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The Government of India has undertaken construction of fencing along the international borders with Pakistan since 1980s. 1915.72 km of fencing has been completed against the total sanction of 2043 km. Along Indo-Bangladesh border, construction of fencing started in 1986. Out of 3436.59 km of sanctioned fencing, so far, 2709 km have been completed.

(d) So far, approximately an amount of Rs.3790 crore has been spent for border works, which includes fencing along Indo-Bangladesh border. Along Indo-Pakistan border Rs.850.98 crore has been spent for fencing.

(e) Indo-Bangladesh border is highly porous and it is characterized by thick population upto zero line, riverine and low-lying and densely forested areas. The ground problems, like land acquisition and protest by Bangladesh for construction of fencing within 150 yards are also limiting factors. Efforts are being made for early completion of sanctioned fencing. Approvals are being obtained to complete the balance sanctioned fencing works by March 2012. Fencing along Indo-Pakistan Border is scheduled to be completed by March, 2012.

Cases of rape

670. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of First Information Reports regarding offences of rape registered in various police stations in the country, State-wise, in the last three calendar years;
- (b) the number of cases in which chargesheets were filed, State-wise;
- (c) the number of cases in which convictions awarded, and/or acquittals granted, State-wise; and
- (d) the number of cases pending, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) As per information maintained by National Crime Records Bureau (NCRB), State/UT-wise details of cases registered, cases chargesheeted, cases pending, persons arrested, and person convicted under offence of rape (section 376-IPC) during 2006-2008 are given in the Statement. [Refer to the Statement-I appended to the Answer to Unstarred Question no.667 Part 'a']